

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 100 OF 2017

Dated: 22nd August, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

**Greenko Budhil Hydro Power Pvt. Ltd. Appellant(s)
Vs.
Uttarakhand Electricity Regulatory Commission & Anr. Respondent(s)**

Counsel for the Appellant(s) : Mr. Nimesh Jha

Counsel for the Respondent(s) : Ms. Malavika Prasad for
Mr. Buddy A. Ranganadhan for R-1

Mr. Manoj Kr. Sharma for
Mr. Pradeep Misra for R-2

ORDER

Learned counsel for respondent No.1 seeks two weeks further time to file reply. She may take steps to file the same on or before 06.09.2017 after serving copy on the other side. Rejoinder may be filed within two weeks thereafter.

List the matter on **12.10.2017.**

**(I. J. Kapoor)
Technical Member**

ts/kt

**(Justice Ranjana P. Desai)
Chairperson**